

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)

District Courts Complex, Saket, New Delhi

Dated: 30.04.2016

ORDER

Pursuant to the directions contained in the Hon'ble High Court of Delhi letter No. 14884-92/DHC/Gaz-I/VI-E2(a) dated 20.04.2009 (copy enclosed), it is hereby ordered that Civil Suits which are being received from the Hon'ble High Court of Delhi and the Cases U/s 138 N. I. Act received for transfer shall be taken up by the Ld. District & Sessions Judge, South (Officiating) at 02:00 P.M. for dealing in accordance with law w.e.f 02.05.2016 till the undersigned joins from Medical Leave.

(ANU MALHOTRA)

District & Sessions Judge (South)
Saket Courts Complex, New Delhi

No. Judl.II/F.102/South/Saket/2016/ 4000-4059 New Delhi, Dated : 02/05/16

Copy forwarded for information & necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q.), Tis Hazari Courts, Delhi
3. The District & Sessions Judges, North-West, South-West, East, Shahdara, North-East, New Delhi, North, South-East, West Districts, Delhi/New Delhi.
4. The Officer concerned.
5. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Filing Section, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
6. The Administrative Officer (Judicial)/Branch In-Charge, Computer Branch, Saket Court with direction to upload the same on website of District Court Saket
7. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
8. The Public Prosecutor, Tis Hazari Courts, Delhi.
9. The Chief/In-Charge, Prosecutor, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
10. The In-Charge, Facilitation Centre, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi
11. The In-Charge, Lock-up, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
12. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
13. The Website Committee, Tis Hazari Court, Delhi.
14. The Secretary to the District & Sessions Judge (South)
15. Reader to the District & Sessions Judge (South)
16. Notice Board (through Care Taker).
17. Guard File.

(ANU MALHOTRA)

District & Sessions Judge (South)
Saket Courts Complex, New Delhi